

Read: Office Note dated 25/08/2026 of Law Officers' Branch and order thereon passed by the Honourable Chief Justice.

OFFICE ORDER

No. A.1307/1979

The Honourable Chief Justice, High Court of Gujarat, Ahmedabad has been pleased to re-allocate the work of representing the Department in the Departmental Appeals and Suo Motu Review before the Honourable Administrative Judge, to the Registrar (Legal, Law & Inquiry), High Court of Gujarat, as per the scope of his working, with immediate effect.

**High Court of Gujarat, at Sola,
Ahmedabad - 380 060.**

Date : August 27, 2026.


**(Hemang R. Rawal)
Registrar General**

No. A.1307/1979

Copy for information, to:-

1. The Registrar (Judicial), High Court of Gujarat.
2. The Additional Registrar (Judicial), High Court of Gujarat, Ahmedabad.
3. The Registrar (Legal, Law and Inquiry), High Court of Gujarat.
4. The Assistant Registrar, Law Officer's Branch.
5. Upload on High Court dashboard.

**High Court of Gujarat, at Sola,
Ahmedabad - 380 060.**

Date : August 27, 2026.


Registrar General